

Pursuant to Resolution passed by the NGT Full House, in the meeting held on 6<sup>th</sup> August, 2014 (through Video Conferencing), in exercise of powers conferred by sub section (4), of section 4 of the National Green Tribunal Act, 2010 read with Rule 31 of the National Green Tribunal (Practice and Procedure) Rules, 2011, and other enabling powers, the Hon'ble Chairperson, National Green Tribunal has been pleased to order that the Bench sitting hours of the National Green Tribunal (Principal Bench & its Zonal Benches at Chennai, Bhopal, Pune & Kolkata) shall ordinarily be from **10.30 hrs to 13.15 hrs and 14.00 hrs to 16.00 hrs** on working days except on Saturdays, Sundays and other holidays, with effect from Monday, the 11th August, 2014.

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

**Court No. 2  
CAUSE LIST**

**DATE: 9<sup>th</sup> September, 2014  
Time: 10.30 AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Original Application No. 107/2014	Samaj Bhalai Sangharsh Committee Vs. Municipal Council, Garhdiwala, Hosiarpur	Mrs. Rani Chhabra, Adv. & Mr. R. K. Rathore, Adv. For the Applcant. Mr. P.N. Puri, Adv. For R-1. Mr. Nikhil Nayyar, AAG with Ambuj Agrawal, Adv. For R-2 & 3. Ms. Gurinderjit, Adv. For R-4.	
2.	Original Application No. 96/2014	Surinder Singh & Ors. Vs. Municipal Council, Gardhiwala, Hosiarpur & Ors.	Mrs. Rani Chhabra, Adv. & Mr. R. K. Rathore, Adv. For the Applcant. Mr. P.N. Puri, Adv. For R-1. Mr. Nikhil Nayyar, AAG with Ambuj Agrawal, Adv. For R-2 & 3. Ms. Gurinderjit, Adv. For R-4.	
3.	Original Application No. 01/2012.	Sanjay Agnihotri V/s Union of India & Ors.	Mr. Raj Panjwani, Adv. For the Applicant. Mr. Devender Singh, Adv. for R-1. Mr. D.K.Dhayani, Adv. For R – 2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Mr. Raman Yadav, Adv. For R-7.	
4.	M.A.NO.968/2013 & M.A.NO.969/2013 in Appeal No.53 (THc)/2013 (W.P. No. 11972/2011 of Calcutta H.C.)	International Marwari Association & Anr. Vs. West Bengal Pollution Control board & Ors.	Mr. Guru Krishnakumar, Sr. Adv. & Ms. Niti Luthra, Adv. For the Applicant. Mr. B.K.Gupta, Adv. For R-1. Mr. Saakaar Sardana, Adv. for R-2.	

			Ms. P. B. Singh for R-1 MoEF. Mr. Bikas Kar Gupta, Adv. For WBPCB. Mr. Shuvodeep Roy, Adv. For R-3.	
5.	Original Application No.321/2013	International Marwari Association & Anr. Vs. West Bengal Pollution Control board & Ors.	Mr. Guru Krishnakumar, Sr. Adv. & Ms. Niti Luthra, Adv. For the Applicant. Mr. B.K.Gupta, Adv. For R-1. Mr. Saakaar Sardana, Adv. for R- 2. Ms. P. B. Singh for R-1 MoEF. Mr. Bikas Kar Gupta, Adv. For WBPCB. Mr. Shuvodeep Roy, Adv. For R-3.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)